1173 Papers laid on

OLD AGE PENSION SCHEMET

140. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of SOCIAL SECURITY be pleased to state the details of the Old Age Pons Scheme recently drafted by Government?

THE DEPUTY MINISTER IN fens MINISTRY OF LAW (SHRI JAGANATH RAO): The entire question of evolving a proper and practicable scheme of Old Age Pension is under study and details of the Scheme are being ' worked out.

12 Noon

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE MERCHANT SHIPPING ACT, 1958

THE MINISTER OF TRANSPORT j (SHRI RAJ BAHADUR): Sir, I beg to lay on the Table, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, a copy each of the following Notifications of the Ministry of Transport (Transport i Wing): —

- (i) Notification G.S.R. No. 995, dated the 29th June, 1964, publishing the Shipping Development Fund Committee ! (General) Amendment Rules. ' 1964.
- (ii) Notification G.S.R. No. 996, J dated the 1st July, 1964, pub- \ lishing the Merchant Shipping (Examination for Skipper and Second hand of a Fishing Vessel) Rules, 1964.
- [Placed in Library, *See* No. LT-3113/64 for (i) and (ii).]

CERTIFIED ACCOUNTS OF NATIONAL COOPERATIVE DEVELOPMENT CORPORATION FOR THE PERIOD MARCH 14 TO MARCH 31, 1963

THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERA- j TION (SHRI S. K. DEY): Sir, I beg to lay on the Table, under sub-section

•[Transferred from the 9th September, 1964.

(4) of section 17 of the National Cooperative Development Corporation Act, 1962, a copy of th_e certified Accounts of the National Cooperative Development Corporation for the period March 14 to March 31, 196S. together with the Audit Report there on. [Placed in Library. See No. LT-2998/64.]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER IN TH« MINISTRY OF FOOD AND AGRI-CULTURE (SHRI SHAH NAWAZ KHAN) : Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1965, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Agriculture): —

- (i) Notification S.O. No. 2610, dated the 23rd July, 1964, publishing the Fertilizer (Control) Fourth Amendment Order, 1964.
- (ii) Notification S.O. No. 2879. dated the 13th August, 1964, publishing the Fertilizer (Control) Fifth Amendment Order. 1964.

[Placed in the Library. See No. LT-3000/64 for (i) and (ii).]

THE DEPUTY MINISTER IN THE MINISTRY *OF* FOOD AND AGRICUL-TURE (SHRI D. R. CHAVAN): Sir, I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food): —

- (i) Notification S.O. Nos. 818 and 819, dated the 25th May, 1964.
- (ii) Notification S.O. No. 841, dated the 1st June, 1964.
- (iii) Notification S.O. No. 857, dated the 9th June, 1964.
- (iv) Notification* S.O. Nos. 931, **932** and 1064, dated the 27th June, 1964.